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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/4/2016  
NAME OF THE PETITIONER(S) : YSP Paulraj  
NAME OF THE RESPONDENT(S) : Store N Move Pvt Ltd  
UNDER SECTION : 241

S.No. NAME (IN CAPITAL) DESIGNATION  
SIGNATURE

REPRESENTATION BY WHOM

1. R. NARASIMHA IYANAR Advocate for  
Petitioner 
2. J. CHELLAKUMAR Counsel for  
T. SARAVANAN R<sub>2</sub>, R<sub>3</sub> & R<sub>4</sub> 
3. E. OMPRAKASH & Counsel for  
T. S. PARTHASARATHY, R<sub>1</sub>, R<sub>4</sub> & R<sub>5</sub>  
for Ramalingam & Associates 

### **ORDER**

Counsel for petitioner present. Counsel for R2, R3 & R6 and counsel for R1, R4 & R5 are present. Counsel for R2 & R3 has filed the scope for valuation and the counsel for R1, R4 & R5 also filed the scope which is contained at pg 45 of the typed set. Counsel for R1, R4 & R5 has also filed some other documents alongwith supporting affidavit wherein some specific allegations have been levelled against the petitioner, copy of which is served to the petitioner for filing objections. Counsel for petitioner is directed to file objections by serving a copy to the other side and also to file the scope for valuation as was directed in the previous order. Put up on **10.01.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)